

ITEM NO.39

REGISTRAR COURT. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 50547/2023

PUNJAB STATE ELECTRICITY BOARD & ORS.

Petitioner(s)

VERSUS

HYDRO PROJECT WORKERS UNION & ANR.

Respondent(s)

Date : 13-02-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Tripathi, AOR

For Respondent(s)

Ms. Suveni Bhagat, AOR
Mr. Shaurya Kuthiala, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Service is complete on respondent No.2 but none has entered
appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar